


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	Admission	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARJUN RAO 9880508071	Ruhoun	

Counsel for petitioner is present. He reported that notice was served on the respondent. He undertakes to file information obtained from India Post website that notice was delivered to the respondent. Respondent is called, absent. No representation for respondent. He is treated as absent.

The counsel for petitioner undertakes to furnish the name of IRP along with his consent letter.

List it on 05.10.2017.


MEMBER (J)


MEMBER (T)